

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD.

Allahabad this the day 29th May 1997.

CORAM : Hon'ble Mr. T.L. Verma, Member-J
Hon'ble Mr. S. Dayal, Member-A

CIVIL CONTEMPT APPLICATION NO. 1538 OF 1993.

IN

T.A. NO. 507 OF 1986.

Ramesh Chand Applicant.

(By Advocate Shri R.P. Singh)

Versus

Shri S.N. Mathur,
The General Manager, Northern Railway,
Baroda House, New Delhi.

..... Respondents.

(By Advocate Shri.....)

O R D E R (ORAL)

(By Hon'ble T.L. Verma, Member-J)

1. None responded for the applicant
when the case was called out.

2. This application has been filed for
taking action against the respondents for alleged
breach of the directions issued by a bench of
this Tribunal in T.A. no. 507/86.

3. The order giving arise to this Misc.
Application was passed on 28.9.1992. The respondents



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by the aforesaid order were directed to consider the case of the applicant within a period of two months from the date of communication of this order and in case any person who was not highly skilled Artisan who was junior to the applicant has been promoted, the applicant shall be promoted from the date next junior person was promoted. It is alleged that the above directions have not been complied with by respondents.

4. The order sheet reveals that no proceeding for Contempt of Courts has been so far initiated against the alleged contemners. Section 20 of the Contempt of Courts Act provides that no proceedings can be initiated for contempt after the expiry of a period of one year from the date on which the contempt is alleged to have been committed. From the averments made in the application, it is apparent that the contempt is alleged to have been committed some time in 1992. Since no proceedings for contempt of Courts have been initiated so far, Section 20 of the Contempt of Courts Act now bars initiation of such proceeding.

5. In view of the above, this application has become barred by limitation. This Contempt Application is accordingly dismissed and records be consigned.


Member (A)


Member (J)

am/